

**GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENTIFIC AND INDUSTRIAL RESEARCH**

**LOK SABHA
UNSTARRED QUESTION No. 816
(TO BE ANSWERED ON 20.12.2017)**

SHUTTING DOWN OF CSIR

816. DR. K. GOPAL:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Council of Scientific Industrial Research (CSIR) Pvt. Tech. Ltd. is proposed to be or has been shut down for lack of funds;**
- (b) whether CSIR Pvt. Tech. Ltd. was established to commercialise technology developed by the 75 years old organisation on CSIR with 37 labs and if so, the details thereof;**
- (c) whether lack of legal support or funds and delays and executing commercial deals by the CSIR labs, were among the key impediments to the success of CSIR Pvt. Tech. Ltd.; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY AND EARTH SCIENCES
(SHRI Y. S. CHOWDARY)**

- (a)&(b) No, Madam. CSIR Tech Pvt. Ltd (CTPL) has not been shut down due to lack of funds. The company was governed by its Board of Directors. In view of its dismal performance and non-sustainability, CTPL's Board of Directors took decision of shutting it down. The CTPL was set up for commercializing technology, through creation of spin-offs and start-ups and by licensing of technology and IP, especially that of CSIR.**
- (c)&(d) No, Madam. CSIR Tech Pvt. Ltd. was in existence for over 5 years. It could not achieve objectives planned and goals set.**
